

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF CHENNAI ZONAL BENCH**

Date : 27<sup>th</sup> March, 2019  
Time : 03.00 P.M.

**HON'BLE MR. JUSTICE ADARSH KUMAR GOEL**  
**CHAIRPERSON**

**HON'BLE MR. JUSTICE K. RAMAKRISHNAN**  
**JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA**  
**EXPERT MEMBER**

**(THROUGH VIDEO CONFERENCING  
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 07/2019 (SZ)	J. Nageswara Rao Vs. State of Andhra Pradesh & Ors.	M/s. Taurs Associates, Advs. for Applicant
2.	Original Application No. 09/2019 (SZ)	Basil K. Varghese Vs. State of Kerala & Ors.	Mr. P. B. Sahasranaman, Adv. for Applicant
3.	Original Application No. 10/2019 (SZ)	Sobha Ltd. Vs. Union of India	Mr. P. B. Sahasranaman, Adv. for Applicant
<b>AFTER NOTICE</b>			
4.	Appeal No. 63/2017  <b>WITH</b>	M/s. Vinayaka Blue Metals Vs. The Appellate Authority, Tamil Nadu Pollution Control Board & Ors.	Mr. V. Ramasubramanian, Adv. for Applicant
5.	Appeal No. 64/2017  <b>WITH</b>	M/s. Vinayaka Blue Metals Vs. The Appellate Authority, Tamil Nadu Pollution Control Board & Ors.	Mr. V. Ramasubramanian, Adv. for Applicant
6.	Appeal No. 65/2017  <b>WITH</b>	M/s. Vinayaka Blue Metals Vs. The Appellate Authority, Tamil Nadu Pollution Control Board & Ors.	Mr. V. Ramasubramanian, Adv. for Applicant
7.	Appeal No. 66/2017  <b>WITH</b>	M/s. Vinayaka Blue Metals Vs. The Appellate Authority, Tamil Nadu Pollution Control Board & Ors.	Mr. V. Ramasubramanian, Adv. for Applicant
8.	Appeal No. 67/2017  <b>WITH</b>	M/s. Vinayaka Blue Metals Vs. The Appellate Authority, Tamil Nadu Pollution Control Board & Ors.	Mr. V. Ramasubramanian, Adv. for Applicant
9.	Appeal No. 68/2017	M/s. Vinayaka Blue Metals Vs. The Appellate Authority, Tamil Nadu Pollution Control Board & Ors.	Mr. V. Ramasubramanian, Adv. for Applicant
<b>FOR HEARING</b>			
10.	<b>Original Application No. 184/2018</b> (Earlier O. A. No. 34/2015 (SZ))	S. Pugazhendhi & Ors. Vs. Tamil Nadu State Pollution Control Board & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. C. Kasiranjani, Adv. for TNPCB Mr. Ramesh Venkata, Adv. for R-2 Mr. D. S. Ekambaram, Adv. for CPCB Mr. Kamlesh Kannan, Adv. for R-4 Mr. V. Sudhakar, Adv. for R-5

11.	Original Application No. 130/2015 (SZ)  <b>WITH</b>	Jawaharlal Shanmugam Vs. Tamil Nadu Pollution Control Board Guindy, Chennai & Ors.	M/s. M. Velmurugan & Girija Velmurugan, Advs. for Applicant
12.	Original Application No. 117/2017 (SZ)	Federation of Consumer Organisation Tamil Nadu & Pondicherry – Fedcot Vs. The State of Tamil Nadu & Ors.	M/s. C. Manikandan & N. Vidyasagar, Advs. for Applicant
<b>CASE AT SR. NO. 13 WILL BE TAKEN-UP ON 10.04.2019 FOR HEARING</b>			
13.	Original Application No. 05/2018 (SZ)	Arjunan Muthukrishnan Vs. The State Environment Impact Assessment Authority & Ors.	<b>For Consideration of Report but report not received</b>

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**